

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-659/2016

IN THE MATTER OF:

BCC Fuba India Limited Applicant/petitioner
Vs.
SBJ Exports & Mfg. Pvt. Ltd. Respondent

Order under Section 433(e), 434 & 439 of the Companies Act

Order delivered on 14.09.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Applicant/petitioner : CA Mr. Surinder Kumar

For the Respondent : Mr. Arun Saxena, Advocate

ORDER

The report of Committee of Creditors is taken on record.

— *Sd* —
**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

— *Sd* —
**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**